

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 67/TT/2015

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member**

Date of Order : 07.02.2017

In the matter of:

Approval of transmission tariff for i) Asset-I (HVDC Portion) and ii) Combined Asset-II (AC Portion) from anticipated COD 31.03.2015 to 31.03.2019 under the transmission system associated with "North East-Northern/ Western Interconnector-I Project" in North Eastern, Northern & Western Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

And in the matter of:

Power Grid Corporation of India Limited
"Saudamini", Plot No.2,
Sector-29, Gurgaon -122 001

.....Petitioner

Vs

1. Assam Electricity Grid Corporation Limited,
Bijulee Bhawan, Paltan Bazar, Guwahati-781001
2. Meghalaya Energy Corporation Limited,
Lumjingshai, Short Round Road. Shilong-1
3. Government of Arunachal Pradesh,
Department of Power, Itanagar-791111
4. Power & Electricity Department,
Government of Mizoram,



Aizwal-796001

5. Manipur State Electricity Distribution Company Limited,
Keishampat, Imphal-795001
6. Department of Power, Government of Nagaland,
Kohima-797001
7. Tripura State Electricity Corporation Limited,
Bidyut Bhawan, North Banamaliupr,
Agartala-799001
8. Himachal Pradesh State Electricity Board
Vidyut Bhawan, Kumar House Complex Building II
Shimla-171 004
9. Punjab State Power Corporation Limited,
Themal Shed T-1A, Patiala-147 001.
10. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6
Panchkula (Haryana)-134 109
11. Power Development Department,
Govt. of Jammu and Kashmir,
Mini Secretariat, Jammu.
12. Uttar Pradesh Power Corporation Ltd.,
Shakti Bhawan, 14, Ashok Marg,
Lucknow-226 001.
13. Delhi Transco Ltd.,
Shakti Sadan, Kotla Road,
New Delhi-110 002.
14. Chandigarh Administration,
Sector-9, Chandigarh.
15. Uttarakhand Power Corporation Ltd.,
Urja Bhawan, Kanwali Road,
Dehradun.



16. Rajasthan Power Procurement Centre,
Vidyut Bhawan, Janpath,
Jaipur- 302 005.
 17. Ajmer Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.
 18. Jodhpur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur
 19. Jaipur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.
 20. North Central Railway,
Allahabad.
 21. BSES Yamuna Power Ltd.,
Shakti Kiran Building, Karkardooma,
Delhi-110 092.
 22. BSES Rajdhani Power Ltd.,
BSES Bhawan, Nehru Place,
New Delhi.
 23. Tata power Delhi Distribution Limited
33 kV Sub-station, Building
Hudson lane
Kingsway Camp
North Delhi-110009
 24. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110 002
 25. Madhya Pradesh Power Management Company Ltd.,
Shakti Bhawan, Rampur
Jabalpur-482 008.
 26. Maharashtra State Electricity Distribution Company Limited,
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- Prakashgad, 4th floor
Andehri (East), Mumbai-400 052.
27. Gujarat Urja Vikas Nigam Ltd.,
Sardar Patel Vidyut Bhawan,
Race Course Road, Vadodara-390 007.
 28. Electricity Department, Government of Goa,
Vidyut Bhawan, Panaji,
Near Mandvi Hotel, Goa-403 001.
 29. Electricity Department,
Administration of Daman and Diu,
Daman-396210.
 30. Electricity Department,
Administration of Dadra Nagar Haveli,
U.T. Silvassa-396 230.
 31. Chhattisgarh State Electricity Board,
P.O. Sunder Nagar, Dangania, Raipur
Chhattisgarh-492 013.
 32. Madhya Pradesh Audyogik Kendra Vikas Nigam (Indore) Ltd.,
3/54, Press Complex, Agra-Bombay Road ,Indore-452 008
 33. Karnataka Power Transmission Corporation Ltd. (KPTCL),
Kaveri Bhawan, Bangalore-560 009.
 34. Transmission Corporation of Andhra Pradesh Ltd. (APTRANSCO),
Vidyut Soudha,
Hyderabad-500 082.
 35. Kerala State Electricity Board (KSEB),
Vaidyuthi Bhavanam,
Pattom, Thiruvananthapuram-695 004.
 36. Tamilnadu Electricity Board (TNEB)
NPKRR Maaligai, 800, Anna Salai,
Chennai-600 002.



37. Electricity Department,
Government of Pondicherry,
Pondicherry-605 001.
 38. Eastern Power Distribution Company of Andhra Pradesh Ltd. (APEPDCL),
APEPDCL, P&T Colony,
Seethmmadhara, Vishakhapatnam,
Andhra Pradesh.
 39. Southern Power Distribution Company of Andhra Pradesh Ltd. (APSPDCL),
Srinivasasa Kalyana Mandapam Backside,
Tiruchanoor Road, Kesavayana Gunta,
Tirupati-517 501.
 40. Central Power Distribution Company of Andhra Pradesh Ltd. (APCPDCL),
Corporate Office, Mint Compound,
Hyderabad-500 063.
 41. Northern Power Distribution Company of Andhra Pradesh Ltd. (APNPDCL),
Opp. NIT Petrol Pump,
Chaitanyapuri, Kazipet,
Warangal-506 004.
 42. Bangalore Electricity Supply Company Ltd. (BESCOM),
Corporate Office, K. R. Circle,
Bangalore-560 001.
 43. Gulbarga Electricity Supply Company Ltd. (GESCOM),
Station Main Road, Gulbarga.
Karnataka.
 44. Hubli Electricity Supply Company Ltd. (HESCOM),
Navanagar, PB Road,
Hubli, Karnataka.
 45. MESCOM Corporate Office,
Paradigm Plaza, AB Shetty Circle,
Mangalore-575 001.
 46. Chamundeswari Electricity Supply Corporation Ltd. (CESC),
927, L J Avenue, Ground Floor,
New Kantharaj Urs Road,
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Saraswatipuram,
Mysore-570 009.

47. Telanagana State Power Co-ordination Committee
TSPCC, TSTRANSCO,R.No. 547/A Block, Vidyut Soudha,
Somajiguda, Khairathabad, Somajiguda,
Hyderabad- 500 082
 48. Andhra Pradesh Power Co-Ordination Committee
Room No. 547, 5th Floor, Block-A, Vidyut Soudha,
Somajiguda, Khairathabad, Somajiguda,
Hyderabad- 500 082
 49. Bihar State Electricity Board
Vidyut Bhawan, Bailey Road
Patna-800 001
 50. West Bengal State Electricity Distribution Company Limited,
Bidyut Bhawan, Bidhan Nagar,
Block DJ, Sector-II, Salt Lake City, Kolkatta-700 091
 51. Grid Corporation of Orissa Limited,
Shahid Nagar,
Bhubaneswar-751 007
 52. Damodar Valley Corporation,
DVC Tower, Maniktala
Civic Centre, VIP Road,
Kolkatta-700 054
 53. Power Department,
Govt. of Sikkim, Gangtok-737 101
 54. Jharkhand State Electricity Board,
In front of Main Secretariat,
Doranda, Ranchi-834 002
 55. North Bihar Power Distribution Company Limited,
2nd Floor, Vidyut Bhawan, Bailey Road,
Patna-800 001
 56. South Bihar Power Distribution Company Limited,
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2nd Floor, Vidyut Bhawan, Bailey Road,
Patna-800 001

57. Tata Steel Limited
Generation Office(W-175)
Jamshedpur
58. Maithon Power limited
MA-5, GOGNA Colony
Maithon Dam Post Office
Dhanbad
59. Ind Barath Energy(Utkal) Limited,
Plot no. 30-A, Road No. 1,
Film Nagar, Jubilee Hills,
Hyderabad, Andhra Pradesh- 500033
60. AD Hydro Power Limited
Bhilwara Towers, A-12,Sector-1
Noida-201 301
61. Lanco Babandh Power Limited
Plot no. 397, Phase-III, 2nd Floor,
UDyog Vihar, Gurgaon,
Haryana- 120016
62. Himanchal Sorang Power Private Limited
D-7, Sector-I, lane-1, 2nd Floor
New Shimla, Shimla-171009
63. MB Power(Madhya Pradesh) Limited
D-7, Sector-I, Lane-1, 2nd Floor
New Shimla, Shimla-171009
64. Himachal Baspa Power Company Limited(HBPCL)
Karcham Wangtoo HEP, Sholtu Colony,
PO: Tapri, Distt: Kinnaur, 172104
65. Jindal India Thermal Power Limited,
Plot No. 12, Sector-B, Pocket-1,
Local Shopping Complex,
Vasant Kunj, New Delhi-110070



66. KSK Mahanadi Power Company Limited
8-2-293/82/A/431/A
Road No. 22, Jubilee Hills
Hyderabad-500 033
 67. Shri Hiranmay Day, V P (Operation)
PTC India Ltd., 2nd Floor, NBCC Tower,
15, Bhikaji Cama Place,
New Delhi-110 066
 68. IL&FS Tamil Nadu Power Company Ltd.
C. Pudhupettai Post, Paragipettai(VIA)
Chidambaram(TK), Cuddalore-608 502
 69. M/S Adani power Limited
10 B, Sambhav Press Building
Judges Bungalow Road, Badakdev
Ahmedabad-380 015
 70. Torrent Power Limited
Naranpura Zonal Office
Sola Road, Ahmedabad-380 013
 71. M/S Heavy water Board,
Vikram sarabhai Bhavan
5th Floor, Anushaktinagar, Mumbai-400 094
 72. ACB india Limited
7th floor, Corporate Tower
Corporate Tower
Ambience mall, NH8, Gurgaon-122 001
 73. EMCO Energy Limited
Plot No.-F-5, Road no.-28
Wagle Industrial Area, thane
Mumbai-400 604
 74. Spectrum Coal and Power Limited
7th Floor, Corporate Tower
Ambience mall, NH8, Gurgaon-122 001
 75. BARC
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TRP, Post-Ghivali, Dist- Palghar
BARC Plant Site
Dist-Palghar-401 505

76. BALCO, Raipur
Bharat Aluminum Company Limited,
Captive Power Plant-II, Balconagar
Korba-495 684
77. Dhariwal Infrastructure Limited
C-6 Tadali growth Centre, M.I.D.C.T
District Chandrapur
Maharashtra-442 406
78. DB power Limited
Opp Dena Bank, C-31,G- Block
3rd Floor, Naman Corporate Link
Bandar-Kurla complex, Bandra (East)
Mumbai-400 051
79. NEEPCO,15, NBCC Tower
Bhikaji Cama Place, New Delhi
80. NHPC Ltd
NHPC Office Complex, Sector-33
Faridabad
81. NTPC,
Core-7, Scope Complex,
New Delhi-110003

.....**Respondents**

ORDER

The petitioner, Power Grid Corporation of India Limited (PGCIL) has filed the instant petition seeking transmission tariff for **Asset I:** (HVDC Portion) and **Combined Asset-II** (AC Portion) from anticipated COD, 31.3.2015 to 31.3.2019 under the



transmission system associated with “North East-Northern/Western Interconnector-I Project” in North-Eastern, Northern & Western Regions in accordance with the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 (hereinafter referred to as "the 2014 Tariff Regulations"). The petitioner has also prayed for allowing 90% of the Annual Fixed Charges claimed, in terms of proviso (i) of Regulation 7(7) of the 2014 Tariff Regulations for inclusion in PoC mechanism. Accordingly, AFC for the 2015-16 and 2016-17 was allowed vide order dated 8.1.2016 and the same was revised vide order dated 3.3.2016.

2. PGCIL vide letter dated 30.1.2017 has submitted that tariff was allowed under Regulation 7(7) of the 2014 Tariff Regulations for inclusion in the POC charges only up to 31.3.2017 and requested to extend the tariff allowed up to 31.3.2019 in order to continue the billing and inclusion in the POC charges.

3. We have considered the submissions of PGCIL. The determination of final tariff for the instant assets is likely to take some more time. As such, tariff allowed for the instant assets up to 31.3.2017 is extended for the year 2017-18 under proviso (i) of Regulation 7(7) of the 2014 Tariff Regulations for inclusion in the POC charges, subject to adjustment as provided under proviso (ia) of Regulation 7(7) of the 2014 Tariff Regulations. The details of transmission tariff claimed and allowed for the instant assets for 2017-18 is as under:-



(₹ in lakh)			
Srl. No.	Assets	Claimed	Allowed
1.	Combined Asset-I (HVDC Portion)	121915.16	76501.77
2.	Combined Asset-II (2) (AC Portion)	682.09	437.55
3.	Combined Asset-II (1.a) :(AC Portion)	2138.40	1389.96
4.	Combined Asset-II (1.b):AC portion	0.00	0.00

4. All other terms of order dated 3.3.2016 remains unchanged.

sd/-
(Dr. M.K. Iyer)
Member

sd/-
(A.S. Bakshi)
Member

sd/-
(A.K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson

